

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 05**  
**(IB)-244(PB)/2019**

**IN THE MATTER OF:**

Stressed asset Stabilization Fund (SASF) ... Applicant/Petitioner  
Vs  
Jain Studio ... Respondent

**Order under 7 of Insolvency & Bankruptcy Code, 2016, CIRP.**

**Order delivered on 04.08.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP : Mr. Abhishek Anand Adv. & Kunal Godhwani Advs.

**ORDER**

**IA-3256/2021**

Application Disposed of.

List the matter on 12.08.2021.

*Sd-*

**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

*Sd-*

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**